

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3077

ANSWERED ON:23.12.2003

RELEASE OF FUNDS TO ORGANISATION UNDER PROGRAMME HARIYALI

RAM SHAKAL

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has released funds to some organisations under Integrated Wasteland Development Programme through Programme Hariyali;

(b) if so, the details thereof;

(c) the State-wise number of organisations and the quantum of funds released to each of them so far; and

(d) the area of land in hectares which has been cultivated by these organisations, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (c): An amount of Rs.7337.63 lakhs has been released to the District Rural Development Agencies (DRDAs)/Zilla Panchayats (ZPs) for implementation of 165 projects under Guidelines for Hariyali during the current financial year. Quantum of funds released, State-wise so far is in Annexure.

(d): The mandate of the Department of Land Resources in the Ministry of Rural Development is to treat Wasteland/Degraded Lands on Watershed Approach in accordance with the Guidelines for Hariyali and not to treat cultivable land.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO.3077 DU REPLY ON 23.12.2003.

Sl.No. State No.of Organisations (DRDAs/ZPs) Funds released in 2003-04 (Rs. in lakhs)

1	Andhra Pradesh	10	495.00
2	Bihar	9	371.25
3	Chattisgarh	8	330.00
4	Goa	2	82.50
5	Gujarat	11	399.38
6	Himachal Pradesh	8	354.75
7	Haryana	4	165.00
8	J & K	1	41.25
9	Jharkhand	6	272.25
10	Karnataka	9	371.25
11	Kerala	3	123.75
12	Maharashtra	9	371.25
13	Madhya Pradesh	16	717.75
14	Orissa	7	313.50
15	Rajasthan	9	371.25
16	Tamil Nadu	11	453.75
17	Uttar Pradesh	13	536.25
18	Uttaranchal	3	132.00
19	West Bengal	2	82.50

20	Assam	14	693.00
21	Mizoram	5	330.00
22	Nagaland	5	330.00

Total 165 7337.63